

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 133 OF 2018 &  
IA NO. 591 OF 2018 & IA No. 1267 of 2019**

**Dated: 12<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GSPL India Gasnet Limited**

**.... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi  
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Utkarsh Sharma for PNGRB

**ORDER**

IA for additional documents shall be heard along with the main appeal. List the matter on **23.08.2019**.

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
*Bn/kt*

**(Justice Manjula Chellur)**  
**Chairperson**